

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00508/2017**

Thursday, this the 10<sup>th</sup> day of January, 2019

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Jayakrishna.V

Aged 55 years, S/o.P.Vasudevan Pillai

Deputy Conservator of Forests

Forest Rapid Action Force, Konni

(residing at Sarovaram, TC 6/1394, P.T.P.Nagar P.O

Thiruvananthapuram – 695 038

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**Applicant**

**(By Advocate – Dr.K.P.Satheesan,Sr with Mr.P.Mohandas)**

**v e r s u s**

- 1 Union of India represented by its Secretary  
Ministry of Environmental and Forests  
Paryavaran Bhavan, C.G.O Complex  
Lodhi Road, New Delhi – 110 003
2. The Union Public Service Commission  
Represented by its Secretary  
Shajahan Road, New Delhi -110 003
3. The Selection Committee for Selection to the Indian Forest Service  
Constituted under Regulation 3 of the IFS (appointment by promotion)  
Regulations 1966, represented by its Chairman  
Union Public Service Commission  
New Delhi – 110 003
4. State of Kerala  
Represented by the Chief Secretary  
Government Secretariat, Thiruvananthapuram-695 001
5. The Additional Chief Secretary to Government  
Forest and Wild Life Department  
Government Secretariat  
Thiruvananthapuram-695 001

6. The Principal Chief Conservator of Forests (HOFF)  
Forest Headquarters, Vazhuthakkad  
Thiruvananthapuram -695 023 ..... **Respondents**

**(By Advocate – Mr.N.Anil Kumar, SCGSC for R1, Mr.Thomas Mathew Nellimoottil for R 2 &3 and Mr.M.Rajeev, G.P for R 4,5 & 6)**

This Original Application having been heard on 10.1.2019, the Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the applicant submits that the Original Application may be permitted to be withdrawn as it is infructuous. Permission is granted and the O.A is permitted to be withdrawn as infructuous. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - True copy of the representation filed by the applicant to the 3<sup>rd</sup> respondent dated 21.11.2016

Annexure A2 - True copy of the representation filed by the applicant to the 3<sup>rd</sup> respondent dated 21.11.2016

Annexure A3 - True copy of the representation filed by the applicant to the 6<sup>th</sup> respondent dated 21.11.2016

Annexure A4 - True copy of the minutes of the Selection Committee Meeting of the 3<sup>rd</sup> respondent held on 22.12.2016 obtained under Right to Information Act

Annexure A5 - True copy of the notification No.17013/19/2015-IFS. II dated 14.2.2017 issued by the first respondent

Annexure R4(A) - Copy of the Judgment dated 24.5.2017 of the Hon'ble High Court of Kerala, Ernakulam

Annexure R4(B) - G.O (Rt.) No.323/2017/Forest dated 23.8.2017 of the Forest & Wildlife (A) Department

Annexure R4(C) - Order No.17013/25/2016-IFS-II dated 21.11.2017 of the Ministry of Environment, Forest & Climate Change, New Delhi

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